COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 192 OF 2017

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Meghalaya Power Distribution Corporation Ltd. .... Appellant(s)
Vs.
Meghalaya State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia
Mr. Shaveer Ahmed

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishnan for R-1

Ms. Mandakini Ghosh for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on ***20.11.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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